

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

APPEAL No. 42 OF 2022 (SZ)

IN THE MATTER OF:

Mali Patel Raju Reddy
and Others.

....

Appellants

Versus

Union of India
and Others

....

Respondents

REPLY OF THE TELANGANA STATE POLLUTION CONTROL BOARD (R3)

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Place: Hyderabad.

Date: 31-01-2023.

①
**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

APPEAL NO. 42 OF 2022

Mali Patel Raju Reddy
& others

....Appellants

-VS-

Union of India
& others

....Respondents

REPLY FILED BY THE THIRD RESPONDENT

The Third Respondent- Telangana State Pollution Control Board states as follows:

1. The Third respondent denies all the averments, allegations and statements contained in the Appeal excepting those specifically admitted herein as false and incorrect.
2. The above Appeal has been preferred as against the Environmental Clearance dated 29.04.2022 granted by the 1st respondent to the 4th respondent for the development of National Investment and Manufacturing Zone at Nyalkal and Jharasangam Mandals near Zaheerabad in Sangareddy District in an area of 12,635 acres (Acres 12,635.14 guntas, 5,113 Ha). The 4th respondent intends to provide eco system for manufacturing industries and proposes to establish infrastructure facilities for the proposed NIMZ.
3. It is respectfully submitted that in so far as this respondent is concerned, this respondent had facilitated the conduct of the public hearing. It is submitted that the 4th respondent had submitted the EIA/EMP report as per the terms of reference dated 01.03.2018 issued by the 1st respondent and by letter dated 05.12.2020 requested the Board to conduct the Public Hearing citing the O.M. No. F. No. 22-25/2020-IA.III, dated 14.09.2020 which is the guidelines for conducting Public Hearing during the COVID-19 pandemic restrictions issued by the 1st respondent (**Annexure 1 & 2**).
4. It is further submitted that this respondent and the District Collector & Magistrate had fixed the date for public hearing on 20.01.2021 at 11:00 AM at the proposed site i.e., at TSIIC Land, Bardipur Ashramam 'X' Road, Bardipur (V) Jharasangam (M), Sangareddy District. The



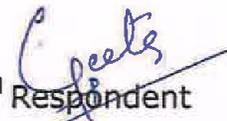
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Executive summaries both in Telugu and English and the draft EIA/EMP reports were displayed for access to the public at designated offices(**Annexure-3**). The press notification regarding the Public hearing was also issued in Sakshi (Telugu) and The Hindu (English) on 19.12.2020, inviting suggestions, views, comments and objections of the public etc in writing or through e-mail(**Annexure-4**).Further, it was also informed to the villagers by beating drums regarding the above Public Hearing and requested the persons to take part in the proceedings of the Public Hearing(**Annexure-5**). It is submitted that the Public Hearing was conducted on 20.01.2021 at 11:00 AM and the minutes of the same were communicated to the 1st respondent.

5. This respondent is confining itself in this Reply to the extent of its Limited role in the process of the issuance of the impugned Environmental Clearance and prays that such appropriate orders may be passed by this Hon'ble Tribunal and thus render justice.

Dated at Hyderabad on this the 30th day of January, 2023.

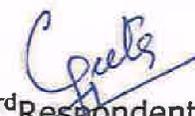
Counsel for 3rd Respondent


3rd Respondent
Environmental Engineer,
T.S. Pollution Control Board,
Regional Office-I, SANGAREDDY

VERIFICATION

I, Geeta Sapare, the Environmental Engineer, RO, Sangareddy of the Telangana State Pollution Control Board, the 3rd respondent do hereby verify that what are all stated above are true and correct to the best of my knowledge, information and belief.

Verified at Hyderabad on this the 30th day of January, 2023


3rd Respondent
Environmental Engineer,
T.S. Pollution Control Board,
Regional Office-I, SANGAREDDY.



ATTESTED


M. SADA SIVA KUMAR REDDY, B.Com., B.L.
ADVOCATE & NOTARY
Appointed by Govt., India
G.O. Ms. No. 198, Rev (Regn-II), dt. 11.04.2000
102, Saraswathi Enclave, Bhagyanagar Colony,
Kukatpally, Hyderabad, T.S., India. (Ph: 98480 44395)

F.No. 21-237/2017-IA.III

Government of India
Ministry of Environment, Forest and Climate Change
Impact Assessment Division

Indira Paryavaran Bhawan,
Jor Bagh Road, Aligarj
New Delhi - 110 003

Dated: 1st March, 2018

To

The Chief Engineer
Telangana State Industrial Infrastructure Corporation Limited
Parisrama Bhavanam, 6th Floor, Basheerbagh
Hyderabad-500 004
Telagana State

Sub: Development of Zaheerabad National Investment and Manufacturing Zone (NIMZ) in Sangareddy District of Telangana by M/s Telangana State Industrial Infrastructure Corporation Limited - Terms of Reference reg.

Sir,

This has reference to your proposal No IA/TG/NCP/71421/2017 dated 7th December, 2017 submitting the above proposal to this Ministry for seeking Terms of Reference (ToR) as per the provisions of the Environment Impact Assessment (EIA) Notification, 2006 and subsequent amendments under the Environment (Protection) Act, 1986.

2. The proposal for development of NIMZ, Zaheerabad, District Sangareddy of Telangana promoted by M/s Telangana State Industrial Infrastructure Corporation Limited (TSIICL), was considered by the Expert Appraisal Committee (EAC) for Industrial Estate/Area, SEZ and Highways projects, in its meetings held 21st December, 2017 and 24th January, 2018 in the Ministry of Environment, Forest and Climate Change, New Delhi.

3. The details of the project, as per the documents submitted by the project proponent, and also as informed during the above said meeting along with EIA Consultant M/s L&T Infrastructure Engineering Limited, are reported to be as under:

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Proposal No. IA/TG/NCP/71421/2017

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- (i) Development of Zaheerabad National Investment and Manufacturing Zone (NIMZ) in Nyalkal and Jharasangam Mandals of Sangareddy District, Telangana by M/s Telangana State Industrial Infrastructure Corporation Limited (TSIIC).
- (ii) The project is proposed in area of ~12,635 acres (~5,113 ha) in pursuit of National Manufacturing Policy of Department of Industrial Policy & Promotion (DIPP), Government of India. DIPP, Ministry of Commerce and Industry, Government of India has accorded Final Approval for Zaheerabad NIMZ on 22nd January, 2016.
- (iii) No forest land is involved in this project.
- (iv) The site is mostly comprised of barren and vacant lands. Few pockets of farmlands (agricultural fallow) are also located within the site.
- (v) Total water (one time) requirement for the proposed development is 110 MLD and 2.0 ML of fire water demand. Considering recycling of about 53 MLD into the system, net fresh water requirement is 57 MLD. The fresh water in the order of 57 MLD will be sourced from the Singur reservoir located at 13 km. Government of Telangana State proposes to allocate up to 10% of Singur's Water for NIMZs which is in line with the existing industrial water supply policy of the state.
- (vi) The estimated wastewater generated from NIMZ will be 41 MLD of industrial wastewater and 24 MLD of sewage. Individual industries will treat upto primary level/CETP inlet standards and Common Effluent Treatment Plant (CETP) of 41 MLD capacity and Sewage Treatment Plant (STP) of 24 MLD capacity will treat up to tertiary level. Treated wastewater will be reused in the system and Zero liquid discharge will be adopted.
- (vii) Total **municipal solid waste** generation is estimated at 102 TPD for NIMZ which includes both biodegradable and Non-bio Degradable/Recyclable waste. Industrial waste is estimated to be 162 TPD which includes both non-hazardous and hazardous wastes. Wastes generated shall be segregated into industrial (hazardous & non-hazardous) and MSW (bio-degradable, recyclable and inert wastes).
- (viii) The Environmental Management Plan will be proposed for the park envisages a comprehensive waste management system comprising collection & segregation, reuse/ recycling, temporary storage and disposal. A Solid Waste Treatment facility at NIMZ or use of existing Solid Waste Management facility is being explored.
- (ix) The overall power load demand is estimated as 551 MVA and proposed to have feeder mains from the nearest TSTRANSCO's 400/220kV substation for uninterrupted power supply (nearest 220/132 kV substation located at Sadasivpet and 400kV substation (SS) at Shankarapally).

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- (x) NIMZ is planned with water recycling, waste management, rainwater harvesting, use of non-renewable energy like solar powered street lights, etc. for efficient use of resources.
- (xi) Sufficient parking Facilities are considered in the land use/Master Plans of NIMZ.
- (xii) **Water Requirement:**
- (a) Construction phase: 1MLD water will be sourced from Singur reservoir or authorised water suppliers.
- (b) Operation phase: Total water (one time) requirement for the proposed development is 110 MLD and 2.0 ML of fire water demand. Considering recycling of about 53 MLD into the system, net fresh water requirement is 57 MLD. The fresh water in the order of 57 MLD will be sourced from the Singur reservoir located at 13 km.
- (xiii) It is not located within 10 km of any Eco Sensitive areas. There are following other features are observed within 10 km radius:

Reserved Forests (RF)	
Shamshalapur RF (TS)	Adjacent, North
RajolaRF	1.1 km, West
Kalbewal RF	Adjacent, West
Sahapur RF (TS)	1.5 km, North
Godepalli RF (KA)	2.8 km, West
Didgi RF (TS)	2.8 km, South
Digwal RF (TS)	4.7 km, South East
Zahirabad RF (TS)	4.9 km, South
Chitta RF (KA)	6.1 km, West
Tadapalli RF (KA)	7 km, South East
Honnadi RF (KA)	9.5 km, South East
Hadnuri RF	Adjacent, South
Badripur RF	0.1 km, South East

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- (xiv) Government of Telangana State proposes to allocate up to 10% of Singur's Water for NIMZs which is in line with the existing industrial water supply policy of the State.
- (xv) The water bodies observed are Madhura Nadi, 0.2 km, S and Narinja Reservoir, 1.5 km, S. Also Telangana - Karnataka State Boundary adjacent to project site.
- (xvi) **Investment/Cost:** The total cost of the project is Rs. 4,704.90 crores. The details are as below:
- (a) Preliminary Cost estimate for Internal Infrastructure Development Rs. 4,500 Cr.
 - (b) Cost for external linkages is estimated at Rs. 6,100 Cr. (including upgradation of NH-65 from Zaheerabad to last mile connectivity to western ports including JNPT).
- (xvii) **Employment potential:** Direct and indirect employment of about 2.44 lakhs will be generated during construction and during operation phases.
- (xviii) **Benefits of the project:**
- (a) The proposed NIMZ is estimated to bring around Rs. 37,740 crores of total investments by manufacturing industries at the ultimate phase with Rs. 96,778 crores of estimated industrial output by 2040.
 - (b) Proposed NIMZ is likely to generate direct and indirect employment potential of about 2.44 lakhs respectively, thereby opening up employment opportunities for the youth in the catchment region.
 - (c) Employment opportunities to the local people for skilled, semi-skilled and unskilled work force during the construction and operation phases.
 - (d) As a part of the Corporate Social Responsibility (CSR) initiatives, it is envisaged to create better and quality Education, Health, Hygiene and Sanitation, Empowerment and Livelihoods and Community Development Initiatives.
 - (e) The proposed project shall further act as a catalyst to industrialization and urbanization of the region.
 - (f) There will be improvement in living standards. General welfare will improve in the area as per capita income will go up in the post project period.
- (xix) Overall economic growth of Sangareddy District, in particular and State of Telangana and Nation in general.
- (xx) Submitted the latest Toposheet map (1:50,000 scale) (on A0 size paper) showing reserved forest boundaries, industrial area and surrounding 10 km radius.

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(xxi) Submitted the Detailed land use plan for core (project site) and buffer (10 km radius around project site) zones as under:

a. Core Zone, i.e., Project site:

Classes	Area (Ha)	%
Scrub Land	2291.6	44.82
Agriculture: Crop Land	1408.7	27.55
Agriculture: Fallow	1354.9	26.50
Agriculture: Plantation	35.4	0.69
Barren: Rocky	21.8	0.43
Waterbodies: Pond/tank	0.9	0.02
Total	5113.3	100

b. Buffer zone, i.e, 10 km radius around project site:

Classes	Area (Ha)	%
Agriculture: Crop Land	44650.24	62.62
Barren: Scrub Land	11946.24	16.75
Agriculture: Fallow	6985.46	9.80
Forest: Deciduous	503.22	0.71
Forest: Plantation	1348.41	1.89
Forest: Scrub	2147.23	3.01
Agriculture: Plantation	374.74	0.53
Barren: Rocky	418.66	0.59
Waterbodies: Streams	53.99	0.08
Waterbodies: Lakes	527.71	0.74
Built-up: Urban	1210.77	1.70
Built-up: Rural	1133.03	1.59
Total	71299.70	100

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- (xxii) Submitted details justification and criteria followed for selection of proposed site out of three alternate sites.
- (xxiii) Submitted the copy of letter from I&CAD Department, Government of Telangana for allocation of 1.42 TMC water from Singur Reservoir.
- (xxiv) Submitted detailed catchment area plan of the proposed project site along with the Singur reservoir location.
- (xxv) Submitted detailed information about types of industries/activities proposed along with the use of raw materials/chemicals & processing details. Various sectors include Automobile, Machinery, Transport Equipment, Metals, Electric Equipment, Food & Agro Processing, and non-metallic minerals. Of these, Transport equipments and Metals sectors involves category A and Category B projects.
- (xxvi) Submitted detailed layout plan showing all industrial sectors & amenities like road, storm water drains, parking, CETP, STP, solid waste disposal facilities & plantation/green.
- (xxvii) Submitted detailed justification for water requirement of 110 MLD for industrial sectors wise and non-processing areas.

4. The proposal was considered by the EAC in the meeting held on 24th January, 2018 and recommended for grant of ToR and the Ministry of Environment, Forest and Climate Change hereby accords ToR for development of NIMZ, Zaheerabad, District Sangareddy of Telangana promoted by M/s TSIICL, for preparation of the Environment Impact Assessment Report and Environment Management Plan (EMP) with public consultations subject to compliance of all conditions following specific and general conditions as under:

A. Project Specific Conditions

- (i) Proper storm water drainage plan shall be prepared including management of storm water to prevent any untreated effluent and contaminated storm water discharge into surface water bodies downstream of the project site. At the outlet i.e before leaving the industrial premises, there should be provision for guard pond (with two compartments) of capacity based on peak daily rainfall so that quality of storm water can be checked.
- (ii) The original flow of streams passing through project site should not be disturbed. Any construction of buildings and roads should be planned in such a way that original flow of stream including its floodplain area remains undisturbed.
- (iii) Red category industries of above identified industrial sectors should not be established within 500 m of Madhura nalla.

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- (iv) Wildlife conservation plan in study area of the project site should be prepared in consultation with the State Forest and Wildlife Departments.

B. General Conditions

- (i) Reasons for selecting the site with details of alternate sites examined/rejected/selected on merit with comparative statement and reason/basis for selection. The examination should justify site suitability in terms of environmental damage, resources sustainability associated with selected site as compared to rejected sites. The analysis should include parameters considered along with weightage criteria for short-listing selected site.
- (ii) Submit the details of the land use break-up for the proposed project. Details of land use around 10 km radius of the project site. Analysis should be made based on latest satellite imagery for land use with raw images. Check on flood plain of any river.
- (iii) Submit details of environmentally sensitive places, land acquisition status, rehabilitation of communities/ villages and present status of such activities.
- (iv) Examine the impact of proposed project on the nearest settlements.
- (v) Examine baseline environmental quality along with projected incremental load due to the project taking into account of the existing developments nearby.
- (vi) Environmental data to be considered in relation to the project development would be (a) land, (b) groundwater, (c) surface water, (d) air, (e) bio-diversity, (f) noise and vibrations, (g) socio economic and health.
- (vii) Submit a copy of the contour plan with slopes, drainage pattern of the site and surrounding area, and any obstruction of the same by the project.
- (viii) Details regarding project boundary passing through any eco-sensitive area and within 10 km from eco-sensitive area.
- (ix) Green buffer in the form of green belt to a width of 15 meters should be provided all along the periphery of the industrial area. The individual units should keep 33% of the allotted area as a green area.
- (x) Submit the details of the trees to be felled for the project.
- (xi) Submit the details of the infrastructure to be developed.
- (xii) Submit the present land use and permission required for any conversion such as forest, agriculture etc.
- (xiii) Submit details regarding R&R involved in the project

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- (xiv) Zoning of the area in terms of 'type of industries' coming-up in the industrial area based on the resource requirement along with likely pollutants with quantity from the various industries.
- (xv) The project boundary area and study area for which the base line data is generated should be indicated through a suitable map. Justification of the parameters, frequency and locations shall be discussed in the EIA.
- (xvi) Submit Legal frame work for the implementation of Environmental Clearance conditions - to be clearly spelt out in the EIA report.
- (xvii) Submit Roles and responsibility of the developer etc for compliance of environmental regulations under the provisions of EP Act.
- (xviii) Site justification of the identified industry sectors from environmental angle and the details of the studies conducted if any.
- (xix) Ground water classification as per the Central Ground Water Authority.
- (xx) Submit the source of water, requirement vis-à-vis waste water to be generated along with treatment facilities, use of treated waste water along with water balance chart taking into account all forms of water use and management.
- (xxi) Rain water harvesting proposals should be made with due safeguards for ground water quality. Maximize recycling of water and utilization of rain water. Examine and submit details.
- (xxii) Examine soil characteristics and depth of ground water table for rainwater harvesting.
- (xxiii) Examine details of solid waste generation treatment and its disposal.
- (xxiv) Examine and submit details of use of solar energy and alternative source of energy to reduce the fossil energy consumption.
- (xxv) In case DG sets are likely to be used during construction and operational phase of the project, emissions from DG sets must be taken into consideration while estimating the impacts on air environment. Examine and submit details.
- (xxvi) Examine road/rail connectivity to the project site and impact on the traffic due to the proposed project. Present and future traffic and transport facilities for the region should be analysed with measures for preventing traffic congestion and providing faster trouble free system to reach different destinations in the city.
- (xxvii) A detailed traffic and transportation study should be made for existing and projected passenger and cargo traffic.
- (xxviii) Examine the details of transport of materials for construction which should include source and availability.
- (xxix) Examine the details of National Highways/State Highways/expressways falling along the corridor and the impact of the development on them.

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- (xxx) Examine noise levels - present and future with noise abatement measures.
- (xxxi) Identify, predict and assess the environmental and sociological impacts on account of the project. A detailed description with costs estimates of CSR should be incorporated in the EIA/EMP report.
- (xxxii) Examine separately the details for construction and operation phases both for Environmental Management Plan and Environmental Monitoring Plan with cost and parameters.
- (xxxiii) Submit details of a comprehensive Disaster Management Plan including emergency evacuation during natural and man-made disaster.
- (xxxiv) Details of litigation pending against the project, if any, with direction /order passed by any Court of Law against the Project should be given.
- (xxxv) The cost of the Project (capital cost and recurring cost) as well as the cost towards implementation of EMP should be clearly spelt out.
- (xxxvi) Any further clarification on carrying out the above studies including anticipated impacts due to the project and mitigative measure, project proponent can refer to the model ToR available on Ministry website "<http://moef.nic.in/Manual/Industrial Estate>".

General Guidelines

- (i) The EIA document shall be printed on both sides, as far as possible.
- (ii) All documents should be properly indexed, page numbered.
- (iii) Period/date of data collection should be clearly indicated.
- (iv) Authenticated English translation of all material provided in Regional languages.
- (v) The letter/application for EC should quote the MoEF&CC File No. and also attach a copy of the letter prescribing the TOR.
- (vi) The copy of the letter received from the Ministry on the TOR prescribed for the project should be attached as an annexure to the final EIA-EMP Report.
- (vii) The final EIA-EMP report submitted to the Ministry must incorporate the issues in TOR and that raised in Public Hearing. The contents sections of the final EIA-EMP report must indicate the specific chapter and page no. of the EIA-EMP Report where the specific TOR prescribed by Ministry and the issue raised in the P.H. have been incorporated. Questionnaire related to the project (posted on MoEF&CC website) with all sections duly filled in shall also be submitted at the time of applying for EC.
- (viii) Grant of TOR does not mean grant of EC.

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- (ix) Grant of TOR/EC to the present project does not mean grant of approvals in other regulations such as the Forest (Conservation) Act 1980 or the Wildlife (Protection) Act, 1972.
- (x) Grant of EC is also subject to Circulars issued under the EIA Notification 2006, which are available on the MoEF&CC website: www.envfor.nic.in.
- (xi) The status of accreditation of the EIA consultant with NABET/QCI shall be specifically mentioned. The consultant shall certify that his accreditation is for the sector for which this EIA is prepared.
- (xii) On the front page of EIA/EMP reports, the name of the consultant/ consultancy firm along with their complete details including their accreditation, if any shall be indicated. The consultant while submitting the EIA/EMP report shall give an undertaking to the effect that the prescribed ToR (ToR proposed by the project proponent and additional ToR given by the MoEF&CC) have been complied with and the data submitted is factually correct (Please refer MoEF&CC OM dated 4th August, 2009).
- (xiii) While submitting the EIA/EMP reports, the name of the experts associated with/involved in the preparation of these reports and the laboratories through which the samples have been got analysed should be stated in the report. It shall clearly be indicated whether these laboratories are approved under the Environment (Protection) Act, 1986 and the rules made there under (Please refer MoEF&CC OM dated 4th August, 2009). The project leader of the EIA study shall also be mentioned.
- (xiv) All the TOR points as presented before the Expert Appraisal Committee (EAC) shall be covered.

5. A detailed draft EIA/EMP report shall be prepared in terms of the above additional ToRs and should be submitted to the State Pollution Control Board for Public Hearing. Public Hearing to be conducted for the project in accordance with the provisions of Environmental Impact Assessment Notification, 2006 and the issues raised by the public should be addressed in the Environmental Management Plan. The Public Hearing shall be conducted based on the ToR letter issued by the Ministry and not on the basis of Minutes of the Meeting available on the web-site.

6. The project proponent shall submit the detailed final EIA/EMP report prepared as per ToR including issues raised during Public Hearing to the Ministry for considering the proposal for environmental clearance within 3 years, i.e., before expiry of this ToR, as per the MoEF&CC OM No J-11013/41/2006-IA-II(I) (Part) dated 29th August, 2017.

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7. The consultants involved in preparation of EIA/EMP report after accreditation with Quality Council of India/National Accreditation Board of Education and Training (QCI/NABET) would need to include a certificate in this regard in the EIA/EMP reports prepared by them and data provided by other Organization(s)/Laboratories including their status of approvals etc. vide notification of the MoEF dated 19th July, 2013.

Rama
01/03/2018
(Raghu Kumar Kodali)
Scientist F/Director

Copy to: The Member Secretary, Telangana State Pollution Control Board, Paryavaran Bhawan, A-3, Industrial Estate, Sanath Nagar, Hyderabad - 500 018.

Rama
01/03/2018
(Raghu Kumar Kodali)
Scientist F/Director

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MANURADHA
ZONAL MANAGER(I/C)

TELANGANA STATE
INDUSTRIAL INFRASTRUCTURE CORPORATION Ltd
(A Government of Telangana State Undertaking)
Zonal Office, Industrial Park, Patancheru-502319,
Sangareddy District.

Lr.No: EMP/TSIIC/55/EC-NIMZ/2017-18

Date: 05.12.2020

To
The Environmental Engineer,
Telangana State Pollution Control Board
Regional Office-I, Sangareddy.

873259/2020/TSPCB

Madam,

Sub: TSIIC-EMP-Environmental Public Hearing for Development of Zaheerabad National Investment and Manufacturing Zone (NIMZ) at Nyalkal and Jharasangam Mandals in Sangareddy District of Telangana - Request for conducting the Public Hearing - Reg.

ASEE-III
MENT.
Putup note
to District
Collector Sir.
for approval.
A
Srinivas

- Ref: 1. Approved ToR File No.21-370/2017-IA.III dated March 01, 2018, MoEF&C
2. EMP/TSIIC/55/EC-NIMZ/20174-18 Dated:02.05.2020 to EE, TSPCB.
3. Notification for Environmental Public hearing dated June 06, 2020 advertised on June 08, 2020
4. Public Hearing Arrangements from TSPCB vide letter Lr.No: 1023/PCB/RO-I:SRD/EPH/2018-100 dated June 20, 2020
5. MoEF&CC O.M F.No.22-25/2020-IA.III dated September 14, 2020

I invite attention to the subject and references cited.

Telangana State Industrial Infrastructure Corporation Limited (TSIIC) has proposed to establish National Investment and Manufacturing Zone (NIMZ) near Zaheerabad at Nyalkal and Jharasangam mandals in Sangareddy District as per the list of the villages of Telangana in an area of ~12,635 acres (~5,113 ha). The MoEF&CC has approved the Terms of Reference (TOR) and communicated the approved TOR vide reference 1st cited.

This office has also submitted the necessary documents to TS Pollution Control Board for conducting Public Hearing for NIMZ Project and Environmental Public Hearing. Notification was also issued on June 08, 2020 to conduct the hearing on July 10, 2020 at 11.00 A.M at TSIIC land, Bardipur Ashramam X road at project site.

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Further, TSIC has made arrangements, duly following the regulations of COVID-19 by maintaining social distancing and safety measures. But on July 06, 2020, Public Interest Litigation (PIL) case was registered and hearing was held on July 09, 2020 by the Hon'ble High Court of Telangana and stay orders were granted. Hence, the public hearing could not be held on July 10, 2020 as scheduled.

In view of the above, TSIC has communicated the difficulty of conducting public hearing to Ministry of Environment, Forest and Climate Change (MoEF&CC) Dept.Gov, vide letter EMP/TSIC/55/EC-NIMZ/2017-18, dated:18.08.2020.

However, MoEF&CC has issued Office Memorandum vide reference 5th cited (copy enclosed) with directions to conduct public hearing duly following the guidelines issued by Ministry of Home Affairs Gov.

In view of the above and in the interest of project, we request you to kindly arrange to take necessary action for early conduct of the Public Hearing for establishment of NIMZ at Zaheerabad.

Thanking you,

Encl: As above

Yours faithfully,


ZONAL MANAGER(I/C)

1. Copy submitted to the VC & MD, TSIC for kind information.
2. Copy submitted to the District Collector, Sangareddy for kind information.



TELANGANA STATE POLLUTION CONTROL BOARD

Regional Office – I: Sangareddy
5-1-28, Shantinagar, Sangareddy District.

P. Suresh Babu,
Environmental Engineer

Ph.No.08455-297799, 276795
Email: ee-mdk1-tspcb@telangana.gov.in

Lr. No. 1023/PCB/RO-I:SRD/EPH/2020- 639

Date: 17.12.2020

To
As per list.

Sir,

Sub: TSPCB – RO-I, Sangareddy – Public Consultation (Public Hearing) to be conducted for Environmental Clearance to establish National Investment and Manufacturing Zone (NIMZ) at Nyalkal and Jharasangam Mandals near Zaheerabad in Sangareddy District of Telangana State -- Display of Executive summary (Telugu & English) along with soft copies including draft EIA / EMP report soft copy -- Requested -- Reg.

Ref: 1. EIA Notification dated 14.09.2006 of MoEF&CC, GoI.
2. Letter dt.05.12.2020 received from the Zonal Manager, TSIIC, Zonal Office, Industrial Park, Patancheru, Sangareddy District (project proponent) requesting the EE-RO-Sangareddy to conduct the Environmental Public Hearing.

* * *

With reference to the above, it is to inform that, Telangana State Industrial Infrastructure Corporation Limited (TSIIC) has proposed to establish National Investment and Manufacturing Zone (NIMZ) at Nyalkal and Jharasangam Mandals near Zaheerabad in Sangareddy District of Telangana State.

As per provisions laid under SO 1533 dated 14.09.2006 of MoEF&CC, GoI, the project listed under the Schedule {Category 7(c)} requires to obtain Environmental Clearance from The Ministry of Environmental Forest & Climate Change (MoEF&CC), Government of India (GoI), New Delhi and as per the Terms of Reference (ToR), the industry shall go for Public Consultation (Public Hearing) as per procedure stipulated in the notification.

As per the provisions of the Notification, the Member Secretary, T.S. Pollution Control Board, Hyderabad and the District Collector & Magistrate, Sangareddy has fixed date for conducting Public Consultation (Public Hearing) on 20.01.2021 (Wednesday) at 11.00 AM onwards at proposed site i.e., at TSIIC Land, Bardipur Ashramam 'X' Road, Bardipur (V), Jharasangam (M), Sangareddy District. As per the Notification, the public shall be provided access to the draft EIA Report / Environmental Management Plan & its executive summary both in Telugu and English versions along with soft copies of the proposed project at the following places:

1. O/o The Collector & District Magistrate @ Sangareddy District.
2. O/o The Chief Executive Officer, Zilla Parishad, Sangareddy District.
3. O/o The General Manager, District Industries Centre, Sangareddy District.

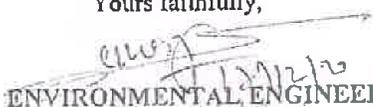
(17)

4. O/o The Member Secretary, Telangana State Pollution Control Board, Paryavaran Bhavan, A-3, Industrial Estate, Sanath Nagar, Hyderabad – 500018.
5. O/o The Joint Chief Environmental Engineer, Telangana State Pollution Control Board, Zonal Office, H. No. 25-35/11, 2nd Floor, Tulsi Reddy Complex, R.C. Puram, Sangareddy District.
6. O/o The Environmental Engineer, Telangana State Pollution Control Board, Regional Office-I, H. No. 5-1-28, Shantinagar, Sangareddy – 502 001, Sangareddy District.
7. O/o The Ministry of Environmental Forests, Regional Office, South Zone, Kendria Sadan, 4th Floor, E & F Wings, Koramangala, Bangalore- 560034.
8. O/o The Principal Secretary, Dept. of Environment, Forest, Science & Technology, Telangana Secretariat, Hyderabad.
9. O/o The Tashildhar, Nyalkal (M) & Jharasangam (M), Sangareddy District.
10. Grampanchayat Offices of Ganeshpur, Husselli, Ganjoti, Mungi, Rukmapur, Hadnur, Namtabad, Mamidgi, Kalbemal, Basanthpur, Metalkunta, Gangwar, Rejinthal and Malkarpahad villages of Nyalkal (M) and Chilepalle, Yelgoi & Bardipur villages of Jharasangam (M), Sangareddy District (Only executive summary (Telugu & English) along with soft copies including draft EIA / EMP report soft copy).

In this connection, I herewith enclose copies of executive summary both in Telugu & English versions along with soft copies including draft EIA / EMP report soft copy submitted by the industry. The Executive summary (Telugu & English) along with soft copies including draft EIA / EMP report soft copy should display at your office for public access. Further, I request you to kindly forward suggestions / objections, if any received in your Office on the above said Project immediately to this Office for further action.

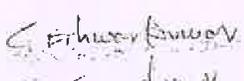
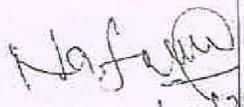
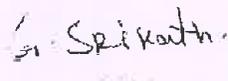
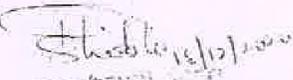
Encl: As above.

Yours faithfully,

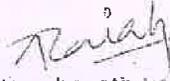
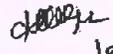

ENVIRONMENTAL ENGINEER

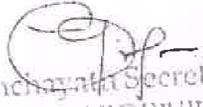
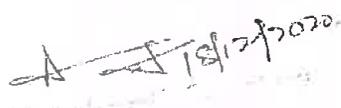
Joint Environmental Engineer

Display of Executive summary (Telugu & English) along with soft copies including draft EIA / EMP report soft copy of proposed establishment of National Investment and Manufacturing Zone (NIMZ) near Zaheerabad, Nyalkal and Jharasangam Mandals in Sangareddy District of Telangana State for Environmental Public Hearing to be held on 20.01.2021 (Wednesday) at 11.00 AM

SL. NO.	NAME OF THE OFFICE	AUTHORISED SIGNATURE
1.	O/o The Panchayat Secretary, Grampanchayat Office, Ganeshpur (V), Nyalkal (M), Sangareddy District	 S. Praveen Kumar 18/12/2020 Ganeshpur
2.	O/o The Panchayat Secretary, Grampanchayat Office, Husselli (V), Nyalkal (M), Sangareddy District	 N. J. S. S. S. 18/12/2020 Husselli
3.	O/o The Panchayat Secretary, Grampanchayat Office, Ganjoti (V), Nyalkal (M), Sangareddy District	 J. S. S. S. 18/12/2020 Ganjoti
4.	O/o The Panchayat Secretary, Grampanchayat Office, Mungi (V), Nyalkal (M), Sangareddy District	 S. Srikanth 18/12/2020 9374613563
5.	O/o The Panchayat Secretary, Grampanchayat Office, Rukmapur (V), Nyalkal (M), Sangareddy District	 S. S. S. S. 18/12/2020 Rukmapur Dist. Sangareddy. T.S.

6.	O/o The Panchayat Secretary , Grampanchayat Office, Hadnur (V), Nyalkal (M), Sangareddy District	<p>M. K. Reddanna date 18/12/2020 0866252114</p>
7.	O/o The Panchayat Secretary , Grampanchayat Office, Namtabad (V), Nyalkal (M), Sangareddy District	<p>G. Prasad 18/12/20 Panchayath Secretary Nyalkal Mdl Sangareddy Dist</p>
8.	O/o The Panchayat Secretary , Grampanchayat Office, Mamidgi (V), Nyalkal (M), Sangareddy District	<p>Panchayat Secretary CP Mamidgi Nyalkal Mdl Sangareddy 18/12/2020</p>
9.	O/o The Panchayat Secretary , Grampanchayat Office, Kalbema (V), Nyalkal (M), Sangareddy District	<p>Ch. S. H. S. Panchayat Secretary G.P.O. Kalbema Nyalkal Mdl Sangareddy 18/12/2020</p>
10.	O/o The Panchayat Secretary , Grampanchayat Office, Basanthpur (V), Nyalkal (M), Sangareddy District	<p>Laxmi 18.12.2020 Panchayat Secretary Basantpur Nyalkal Mdl Sangareddy</p>
11.	O/o The Panchayat Secretary , Grampanchayat Office, Metalkunta (V), Nyalkal (M), Sangareddy District	<p>Panchayat Secretary Gram Panchayath Metalkunta Nyalkal Mdl., Sangareddy Dist.-TS 16.12.2020</p>

12.	O/o The Panchayat Secretary , Grampanchayat Office, Gangwar (V), Nyalkal (M), Sangareddy District	 18.12.2020 Panchayat Secretary G.P. - Gangwar Md. Nyalkal, Sangareddy Dist.
13.	O/o The Panchayat Secretary , Grampanchayat Office, Rejinthal (V), Nyalkal (M), Sangareddy District	 18/12/2020 Panchayat Secretary G.P. - Rejinthal Md. Nyalkal Dist, Sangareddy T.S.
14.	O/o The Panchayat Secretary , Grampanchayat Office, Malkanpahad (V), Nyalkal (M), Sangareddy District	 18/12/2020 Panchayat Secretary GP - Malkanpahad Md. Nyalkal Dist, Sangareddy
15.	O/o The Panchayat Secretary, Grampanchayat Office, Chilepalle (V), Jharasangam (M), Sangareddy District	 18/12/2020 Panchayat Secretary GP. Chilepally Md. Jharasangam, Dist. SRD, T.S.
16.	O/o The Panchayat Secretary, Grampanchayat Office, Yelgoi (V), Jharasangam (M), Sangareddy District	 18/12/2020 11:46 AM Panchayat Secretary GP. Yelgoi Md. Jharasangam, Dist. SRD, T.S.

17.	O/o The Panchayat Secretary, Grampanchayat Office, Bardipur (V), Jharasangam (M), Sangareddy District	 Panchayat Secretary GP: BARDIPUR Mdl. Jharasangam, Dist. Sangareddy, T.S.
18.	O/o The Panchayat Secretary, Grampanchayat Office, Cheelapally Thanda, Jharasangam (M), Sangareddy District	 Panchayat Secretary Mdl. Jharasangam, Dist. Sangareddy, T.S.
19.	O/o The Panchayat Secretary, Grampanchayat office, Rukmapur Thanda, Nyalkal (M), Sangareddy District.	 Panchayat Secretary Gram Panchayat Rukmapur Thanda Nyalkal Mdl., Sangareddy Dist. T.S.

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TELANGANA STATE POLLUTION CONTROL BOARD

Regional Office – I: Sangareddy
5-1-28, Shantinagar, Sangareddy District.

P. Suresh Babu,
Environmental Engineer

Ph.No.08455-297799, 276795
Email: ee-mdk1-tspcb@telangana.gov.in

Lr. No. 1023/PCB/RO-I:SRD/EPH/2020- 638

Date: 17.12.2020

To
As per list.

Sir,

Sub: TSPCB – RO-I, Sangareddy – Public Consultation (Public Hearing) to be conducted for Environmental Clearance to establish National Investment and Manufacturing Zone (NIMZ) at Nyalkal and Jharasangam Mandals near Zaheerabad in Sangareddy District of Telangana State -- Display of Executive summary (Telugu & English) and draft Environmental Impact Assessment / Environment Management Plan Report along with soft copies – Requested – Reg.

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8. O/o The Principal Secretary, Dept. of Environment, Forest, Science & Technology, Telangana Secretariat, Hyderabad.
9. O/o The Tashildhar, Nyalkal (M) & Jharasangam (M), Sangareddy District
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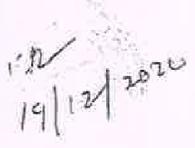
In this connection, I herewith enclose copies of draft EIA Report / EMP Report and executive summary both in English & Telugu versions along with soft copies submitted by the industry. The Executive summary (Telugu & English) and draft Environmental Impact Assessment / EMP Report along with soft copies should display at your office for public access. Further, I request you to kindly forward suggestions / objections, if any received in your Office on the above said Project immediately to this Office for further action.

Encl: As above.

Yours faithfully,


ENVIRONMENTAL ENGINEER

Display of draft Environmental Impact Assessment / EMP Report & Executive summary
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(Wednesday) at 11.00 AM

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2.	O/o The Chief Executive Officer, Zilla Parishad, Sangareddy District.	
3.	O/o The General Manager, District Industries Centre, Sangareddy District.	18 
4.	O/o The Member Secretary, TSPCB, Paryavaran Bhavan, A-3, Industrial Estate, Sanath Nagar, Hyderabad - 500018.	
5.	O/o The Joint Chief Environmental Engineer, TSPCB, Zonal Office, H. No. 25-35/11, 2 nd Floor, Tulsi Reddy Complex, R.C. Puram, Sangareddy District.	

6.	O/o The Ministry of Environmental Forest & Climate Change, Regional Office, South Zone, Kendria Sadan, 4th Floor, E & F Wings, Koramangala, Banglore - 560034	
7.	O/o The Principal Secretary, Dept. of Environment, Forest, Science & Technology, Telangana Secretariat, Hyderabad.	Dt 18/12/20 . RN0026812131M wt: 14/6/20  Rs. 1051— 
8.	O/o The Tashildhar, Nyalkal (M), Sangareddy District	
9.	O/o The Tashildhar, Jharasangam (M), Sangareddy District	

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Display of draft Environmental Impact Assessment / EMP Report & Executive summary
(Telugu & English) along with soft copies of proposed establishment of National Investment and
Manufacturing Zone (NIMZ) near Zaheerabad, Nyalkal and Jharasangam Mandals in
Sangareddy District of Telangana State Environmental Public Hearing to be held on 20.01.2021
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5.	O/o The Joint Chief Environmental Engineer, TSPCB, Zonal Office, H. No. 25-35/11, 2 nd Floor, Tulsi Reddy Complex, R.C. Puram, Sangareddy District.	

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6.	O/o The Ministry of Environmental Forest & Climate Change, Regional Office, South Zone, Kendria Sadan, 4th Floor, E & F Wings, Koramangala, Banglore - 560034	
7.	O/o The Principal Secretary, Dept. of Environment, Forest, Science & Technology, Telangana Secretariat, Hyderabad.	
8.	O/o The Tashildhar, Nyalkal (M), Sangareddy District	18/12/2022
9.	O/o The Tashildhar, Jharasangam (M), Sangareddy District	18/12/2022 సంబంధించి తెలియజేసింది సంబంధించి తెలియజేసింది సంబంధించి తెలియజేసింది

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హైదరాబాద్ | సెప్టెంబర్ | డిసెంబర్ | 18 | 2020

తెలంగాణ రాష్ట్ర కాలవ్య నియంత్రణ మండలి	
ప్రాంతీయ కార్యాలయము-1, నంగారెడ్డి	
5-1-28, శాంతిగుడి నంగారెడ్డి - 502001	
ఫోన్ నెం: 08455-297799, 2767958, ముఖ్య: ee-mdk1-sscb@telangana.gov.in	
<p>పర్యావరణ ప్రజాభివృద్ధి సేకరణ ప్రకటన</p> <p>భారత ప్రభుత్వం, పర్యావరణ, ఆటవి మరియు వాతావరణ మార్పు మంత్రిత్వ శాఖ, EIA ప్రకటన సం.యన్.ఓ. 1533, లేదా 14 సెప్టెంబర్, 2006కు అనుగుణంగా తెలంగాణ రాష్ట్ర పారిశ్రామిక మరియు నదుసంరక్షణ సంస్థ (TSIIC), తెలంగాణ రాష్ట్రం, నంగారెడ్డి జిల్లాలో ఆహారాహార సమీపాన న్యూటన్ మరియు ధూరానంగం మండలం వద్ద నేషనల్ ఇన్స్టిట్యూట్ ఆఫ్ నాన్-వనస్పృశ్యత కోసం (NIMZ) ద్వారా చేయబడిన ప్రాతిపదికన మరియు ప్రాతిపదిక ప్రాజెక్ట్ కొరకు EIA నోటిఫికేషన్, 2006కు సెక్షన్ 7(C) ప్రకారం అనగా ఇండస్ట్రియల్ వ్యూట్లు / పాచ్యులు / కాంప్లెక్సులు / ఏరియా మొదలైన వారి కొరకు ముందస్తు పర్యావరణ అనుమతి అవసరం గనుక ప్రాజెక్ట్ కొరకు పర్యావరణ ప్రజాభివృద్ధి సేకరణ ప్రజెంటేషన్ సందర్భంలో ప్రతిపదికన కూడా ప్రతిపదికనబడినది ఇందుమూలంగా ప్రకటించబడుతుంది. ప్రాజెక్ట్ వివరాలు దిగువ విధంగా ఉన్నవి.</p>	
1	<p>కంపెనీ పేరు మరియు రిజిస్ట్రేషన్ నెంబర్, రిజిస్ట్రర్ ఆఫీస్ రియనామా</p> <p>ఆహారాహార NIMZ రివైజ్డ్, (TSIIC యొక్క 100% సబ్సిడరీ), TSIIC, 6వ అంతస్తు, 5-9-58/8, పరిశ్రమ భవన, ఫతే మైదాన్ రోడ్, ఓపీస్ బాగ్, హైదరాబాద్ - 500004, ఫోన్: 040-23237625 (Extn: 236), email: ceo_projects@tsiic.telangana.gov.in.</p>
2	<p>ప్రాజెక్ట్ ప్రదేశము</p> <p>నంగారెడ్డి జిల్లాలో ఆహారాహార సమీపాన న్యూటన్ మరియు ధూరానంగం మండలాలు. ఏరియా విస్తీర్ణం: ఎకరాలు 12,635-14 గుంటలు (-5,113 Ha)</p>
3	<p>రియనామా మరియు ప్లాన్ నెంబర్లో నెలవారీ పరిశీలన అధికారి వ్యక్తి పేరు</p> <p>శ్రీ కె. శ్యామసుందర్, డిప్ ఐఐఐఐఐ, ఆహారాహార NIMZ రివైజ్డ్, (TSIIC యొక్క 100% సబ్సిడరీ), TSIIC, 6వ అంతస్తు, 5-9-58/8, పరిశ్రమ భవన, ఫతే మైదాన్ రోడ్, ఓపీస్ బాగ్, హైదరాబాద్ - 500004, ఫోన్ నెం: 8066366693, శ్రీ కె. శ్యామసుందర్, డిప్ ఐఐఐఐఐ / 9848933882 (శ్రీమతి యం. అనురాధ, డిప్ ఐఐఐఐఐ) 9948916437 (శ్రీమతి ఐ. ప్రభావతి, డిప్ ఐఐఐఐఐ) అవరక మేనేజర్.</p>
4	<p>ప్రాజెక్ట్ కన్సల్టెంట్/పర్యావరణ కన్సల్టెంట్ పేరు</p> <p>L&T ఇన్ఫ్రాస్ట్రక్చర్ ఇంజనీరింగ్ రివైజ్డ్, 6-3-1192/1/1, 6వ అంతస్తు భాగ్ నెం.3, వైట్ హౌస్, కుందనబాగ్, డి.ఎం.పేట, హైదరాబాద్ - 500016, ఫోన్: +91-40-40354444, ఫ్యాక్స్ +91-40-40354430, email: sap@lntel.com & lntelhyd@lntel.com</p>
5	<p>ప్రాజెక్ట్ మూలధన వ్యయం</p> <p>రూ.3,095.0 కోట్లు</p>
6	<p>వ్యాపార వ్యూహం/ప్రాజెక్ట్ సామర్థ్యం</p> <p>ఎకరాలు 12,635-14 గుంటలు (-6,113 Ha) విస్తీర్ణంలో ఆహారాహార నేషనల్ ఇన్స్టిట్యూట్ ఆఫ్ నాన్-వనస్పృశ్యత కోసం (NIMZ) అభివృద్ధి చేయుట</p>
7	<p>ప్రజాభివృద్ధి సేకరణ తేదీ/సమయం /ప్రదేశం</p> <p>తేదీ: 20.01.2021 (బుధవారం) రోజున, ఉ: 11.00 గం.లకు, ప్రదేశం: TSIIC భూమి, ఇన్ఫ్రాస్ట్రక్చర్ అండ్ డెవలప్ మెంట్, నంగారెడ్డి జిల్లా.</p>
8	<p>ప్రతిపదికన ప్రాజెక్ట్ యొక్క ముఖ్యంగా EIA/EMP రిపోర్టు మరియు ఎగ్జిక్యూటివ్ సమ్మరి (తెలుగు మరియు ఇంగ్లీష్) ప్రజల కోసం అభింశ ప్రదేశములు</p> <ol style="list-style-type: none"> 1. అల్ల కల్లెట్ & అల్ల మెట్లెట్ కార్యాలయం, నంగారెడ్డి జిల్లా. 2. డిప్ ఎగ్జిక్యూటివ్ ఆఫీసర్ కార్యాలయం, అల్ల మెట్లెట్, నంగారెడ్డి జిల్లా. 3. అనల్ డిప్ ఐఐఐఐఐ కార్యాలయం, అల్ల మెట్లెట్ కేంద్రం, నంగారెడ్డి జిల్లా. 4. మెట్లెట్ సెక్షన్ కార్యాలయం, తెలంగాణ రాష్ట్ర కాలవ్య నియంత్రణ మండలి, పర్యావరణ భవన, A-3, ఇండస్ట్రియల్ వ్యూట్, నవనగర్, హైదరాబాద్ - 500018. 5. జాయింట్ డిప్ ఎగ్జిక్యూటివ్ ఆఫీసర్ కార్యాలయం, తెలంగాణ రాష్ట్ర కాలవ్య నియంత్రణ మండలి, బోవర్ కార్యాలయం, ఇం.నెం.25-35/11, 2వ అంతస్తు, రుపే రెడ్డి కాంప్లెక్స్, FC ఫురం, నంగారెడ్డి జిల్లా. 6. ఎగ్జిక్యూటివ్ ఆఫీసర్ కార్యాలయం, తెలంగాణ రాష్ట్ర కాలవ్య నియంత్రణ మండలి, ప్రాంతీయ కార్యాలయం-1, ఇం.నెం.: 5-1-28, శాంతి గుడి, నంగారెడ్డి - 502001. నంగారెడ్డి జిల్లా. 7. పర్యావరణ, ఆటవి మరియు వాతావరణ మార్పు మంత్రిత్వ శాఖ, కార్యాలయం, సాత్ బోస్, పోలవరం నది, 4వ అంతస్తు, E&F వింగ్ - టోరమంగడ, హైదరాబాద్ - 560034. 8. డిప్ ఐఐఐఐఐ కార్యాలయం, పర్యావరణ, ఆటవి, సైన్స్ & సాంకేతిక శాఖ, తెలంగాణ సెక్షన్ యాజమాని, హైదరాబాద్. 9. కనాన్యూట్ కార్యాలయం, న్యూటన్ (మం) & ధూరానంగం (మం), నంగారెడ్డి జిల్లా. 10. నంగారెడ్డి జిల్లా, న్యూటన్ మండలంలోని గజపేటూర్, హన్మిట్ల, గంజోట్, ముప్పి, మక్కాపూర్, పాచ్యూర్, హనుమానూర్, మామిట్ల, కల్ డేమర్, బనవంపూర్, పాటిల్ కుండు, గ్యాంగూర్, రేణంపేట మరియు ముప్పి వహార్ గ్రామాలు మరియు ధూరానంగం మండలంలోని చీలేపల్లి, ఎల్లూ, మరియు బస్టాంట్ గ్రామంలోని గ్రామ పంచాయితీ కార్యాలయాలు (ఎగ్జిక్యూటివ్ సమ్మరి మాత్రమే (తెలుగు మరియు ఇంగ్లీష్)) 11. ఎగ్జిక్యూటివ్ సమ్మరి (తెలుగు మరియు ఇంగ్లీష్) మరియు ముఖ్యంగా EIA/EMP నివేదిక TSPCB వెబ్సైట్ @tspb.eggr.gov.in లో కూడా ప్రదర్శించబడినది.
<p>వాస్తవ వివరాలు, పర్యావరణ బృందాలు మరియు ప్రాజెక్ట్ ప్రదేశం / నిర్మాణ ప్రదేశాలు / ప్రభావితం కాగల వైట్ నర్త్ ఇంటిలో సో వ్యక్తులందరి నుండి ప్రకటన ప్రకటన లేదా నుండి 30 రోజులలోగా ప్రాజెక్ట్ పై ప్రతిపదికన మరియు అభిప్రాయాలు, వ్యాఖ్యలు మరియు అభ్యంతరాలు కోరబడుతున్నవి. ప్రాజెక్టులు అందరూ తెలంగాణ రాష్ట్ర కాలవ్య నియంత్రణ మండలి యొక్క డిజిటల్ నోటిఫికేషన్లకు సలహాను ప్రాసెస్ చేయాలి లేదా ఇ-మెయిల్ (ee-mdk1-sscb@telangana.gov.in.) ద్వారా పంపించును, అసెస్సి గల వ్యక్తులు పైన వివరించిన లేదా మరియు పైన వివరించిన ప్రదేశములో ప్రజాభివృద్ధి సేకరణ ప్రాసిడింగ్స్లో కూడా పాల్గొనవచ్చును.</p> <p>ప్రదేశము: నంగారెడ్డి తేదీ: 17-12-2020</p> <p>సం/- పర్యావరణ ఇంజనీరు తెలంగాణ రాష్ట్ర కాలవ్య నియంత్రణ మండలి ప్రాంతీయ కార్యాలయం -1, నంగారెడ్డి, నంగారెడ్డి జిల్లా</p> <p>ప్రజాభివృద్ధి సేకరణ యొక్క ఈ ప్రకటన EIA నోటిఫికేషన్, 2006 యొక్క అనుబంధం - VI ప్రకారం ఇవ్వబడినది మరియు దాని వ్యయాన్ని ప్రాజెక్ట్ ప్రాసెస్ వారు భరిస్తారు.</p> <p>DIPR Ro.No.7793-PP/CL/Adw/1/2020-21, Dt.18-12-2020</p>	

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THE HINDU
SATURDAY, DECEMBER 19, 2020

 TELANGANA STATE POLLUTION CONTROL BOARD REGIONAL OFFICE - I, SANGAREDDY, 5-1-28, Shantinagar, Sangareddy - 502 001 Ph No: 08455-297799, 276795 Email: ee-mdk1-tspcb@telangana.gov.in	
ENVIRONMENTAL PUBLIC HEARING NOTIFICATION	
<p>In accordance with the EIA Notification No. S.O. 1535, dated 14th September 2006 of Ministry of Environment, Forest & Climate Change, Govt. of India, it is to notify that the Telangana State Industrial Infrastructure Corporation Limited (TSIIC) has proposed to establish National Investment and Manufacturing Zone (NIMZ) at Nyalkal and Jharasangam Mandals near Zaheerabad in Sangareddy District of Telangana State and it is also proposed to have an Environmental Public Hearing / Public Consultation for the project, as the proposed project require prior Environmental Clearance as per 7 (C) of the schedule to EIA Notification 2006 i.e., Industrial Estates/parks/complexes/area, etc. The details of the project are given below:</p>	
1	Name of the Company, Address of Reg. office with Telephone No. ZAHEERABAD NIMZ LIMITED, (100% subsidiary of TSIIC), TSIIC, 6th Floor, 5-9-58/B, Parishrama Bhavan, Fateh Maidan Road, Basheerbagh, Hyderabad-500004, Phone: 040-23237625 (Extn: 236). E-mail: ceo_projects@tsiic.telangana.gov.in
2	Project Location: Nyalkal and Jharasangam Mandals near Zaheerabad in Sangareddy District, Extent of Area: Acres 12,635-14 Guntas (-5,113 Ha.)
3	Name of the authorized person to be contacted with address and Phone number Sri K. Shyam Sunder, Chief Engineer, Zaheerabad NIMZ Ltd, (100% subsidiary of TSIIC), TSIIC, 6th Floor, 5-9-58/B, Parishrama Bhavan, Fateh Maidan Road, Basheerbagh, Hyderabad - 500004. Phone: 8006366636 (Sri K. Shyam Sunder, Chief Engineer) / 9848933882 (Smt M. Anuradha, Zonal Manager) / 9948916437 (Smt J. Prabhavathi, Dy. General Manager).
4	Name of the Project consultant/ Environmental Consultant L&T Infrastructure Engineering Limited, 6-3-1192/1/1, 5th Floor, Block No.3, White House, Kundan Begh, Begumpet, Hyderabad - 500 016, Phone: +91-40-40354444, Fax: +91-40-40354430, Email: sap@intl.com & intlhyd@intl.com
5	Capital cost of the project Rs. 3,095.0 Crores
6	Line of activity/Project capacity Development of Zaheerabad National Investment and Manufacturing Zone (NIMZ) in an area of Acres 12,635-14 Guntas (-5,113 Ha.).
7	Date / Time / Venue of Public Hearing. Date: 20.01.2021 (Wednesday) at 11.00 AM, Venue: TSIIC Land, Bardipur Ashramam 'X' Road, Bardipur (V), Jharasangam (M), Sangareddy District.
8	Places of availability of executive summary (Telugu & English) & Draft EIA / EMP report of proposed project are kept open for Public: <ol style="list-style-type: none"> 1) O/o The District Collector & District Magistrate @ Sangareddy District. 2) O/o The Chief Executive Officer, Zilla Parishad, Sangareddy District. 3) O/o The General Manager, District Industries Centre, Sangareddy District. 4) O/o The Member Secretary, Telangana State Pollution Control Board, Paryavaran Bhavan, A-3, Industrial Estate, Sanath Nagar, Hyderabad - 500018. 5) O/o The Joint Chief Environmental Engineer, Telangana State Pollution Control Board, Zonal Office, H. No. 25-35/11, 2nd Floor, Tulsi Reddy Complex, R.C. Puram, Sangareddy District. 6) O/o The Environmental Engineer, Telangana State Pollution Control Board, Regional Office-I, H. No 5-1-28, Shantinagar, Sangareddy - 502 001, Sangareddy District. 7) O/o The Ministry of Environmental Forest & Climate Change, Regional Office, South Zone, Kendra Sadan, 4th Floor, E & F Wings, Koramangala, Bangalore - 560034. 8) O/o The Principal Secretary, Dept. of Environment, Forest, Science & Technology, Telangana Secretariat, Hyderabad. 9) O/o The Tashildar, Nyalkal (M) & Jharasangam (M), Sangareddy District. 10) Grampanchayat Offices of Ganeshpur, Husselli, Ganjoti, Mungi, Rutmapur, Hadnur, Namtabad, Memidgi, Kalbemat, Basanthpur, Melakunta, Gangwar, Rejintal and Malkanpahal villages of Nyalkal (M) and Chilapatla, Yelgoi & Bardipur villages of Jharasangam (M), Sangareddy District. (Only executive summary (Telugu & English)) 11) The executive summary (Telugu & English) & Draft EIA / EMP report is also displayed in TSPCB website @ tspcb.cgg.gov.in.
<p>Suggestions, views, comments and objections of the public on Environmental Issues, if any, are invited on the above project within 30 days from the date of publication of the notification from all persons including bonafide residents, environmental groups, others located at project site / sites of displacement / sites likely to be affected. All the above persons can also submit written suggestions to the undersigned of the Telangana State Pollution Control Board or through e-mail: ee-mdk1-tspcb@telangana.gov.in. The interested persons can take part in the proceedings of the Public Hearing on the date and venue specified above.</p> <p style="text-align: center;">Sd/-</p> <p style="text-align: right;"> ENVIRONMENTAL ENGINEER, TELANGANA STATE POLLUTION CONTROL BOARD, REGIONAL OFFICE - I, SANGAREDDY, SANGAREDDY DISTRICT </p> <p>Place: Sangareddy Date: 17.12.2020</p> <p>This notice of Public Hearing is issued as per the Appendix-IV of EIA Notification, 2006 and its cost is borne by the project proponent.</p> <p>R.O. No: 1230-PP/CL-AGENC/WAOVT/1/2020-21</p>	

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TELANGANA STATE POLLUTION CONTROL BOARD
Regional Office – I: Sangareddy
5-1-28, Shantinagar, Sangareddy District.

P. SURESH BABU,
Environmental Engineer

Ph.No.08455-297799, 276795
Email: ee-mdk1-tspcb@telangana.gov.in

Lr. No. 1023/PCB/RO-I:SRD/EPH/2018-

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Date:16.01.2021

To
The Tashiidhar,
Nyalkal (M),
Sangareddy District.

Sir,

Sub: TSPCB – RO-I, Sangareddy – Public Consultation (Public Hearing) to be conducted for Environmental Clearance to establish National Investment and Manufacturing Zone (NIMZ) at Nyalkal and Jharasangam Mandals near Zaheerabad in Sangareddy District of Telangana State on 20.01.2021 at 11.00 AM – Inform the public in the villages by beating the drums (tom-tom) – Requested – Reg.

- Ref: 1. EIA Notification dated 14.09.2006 of MoEF & GoI.
2. MoEF&CC, GoI Terms of Reference (TOR) vide Lr. No. F.No.21-237/2017-IA.III, Dt. 01st March, 2018 issued to TSIIC, Hyderabad, Telangana State.
3. Press Notification published in daily news papers i.e. Sakshi (Telugu) & The Hindu (English) on 19.12.2020.

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With reference to the above, it is to inform that, Telangana State Industrial Infrastructure Corporation Limited (TSIIC) has proposed to establish National Investment and Manufacturing Zone (NIMZ) at Nyalkal and Jharasangam Mandals near Zaheerabad in Sangareddy District of Telangana State.

As per provisions laid under SO 1533 dated 14.09.2006 of MoEF&CC, Govt. of India, Public Consultation (Public Hearing) has to be conducted as per procedure stipulated in the notification. As per the provisions of the Notification, the Member Secretary, Telangana State Pollution Control Board, Hyderabad and the District Collector & Magistrate, Sangareddy has fixed date for conducting Public Consultation (Public Hearing) on 20.01.2021 at 11.00 AM at proposed site i.e., i.e., at TSIIC Land, Bardipur Ashramam 'X' Road, Bardipur (V), Jharasangam (M), Sangareddy District.

In this regard, as per the rules public notifications were issued and the same were published in Sakshi (Telugu) & The Hindu (English) on 19.12.2020 regarding conducting Public Hearing for proposed National Investment and Manufacturing Zone (NIMZ) at Nyalkal and Jharasangam Mandals near Zaheerabad in Sangareddy District of Telangana State

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on 20.01.2021 at 11.00 AM onwards at proposed site i.e., at TSIIC Land, Bardipur Ashramam 'X' Road, Bardipur (V), Jharasangam (M), Sangareddy District. The Public in large number are expected to attend the meeting to make suggestions, objections, comments and views etc.

In this regard, it is kindly requested to inform the public in the villages of Ganeshpur, Husselli, Ganjoti, Mungi, Ruknapur, Hadnur, Namtabad, Mamidgi, Kalbemal, Basanthpur, Metalkunta, Gangwar, Rejinthal, Malkanpahad and Rukmapur Thand villages of Nyalkal (M) Sangareddy District by beating the drums (tom-tom) regarding above Public Hearing and request the persons to take part in the proceedings of the Public Hearing on the date and venue specified above. For further information if any required, please contact on my Mobile No. 9177303259.

Yours faithfully,


14/01/2021
ENVIRONMENTAL ENGINEER
Pollution Control Section
Regional Office-I, SANGAREDDY

Copy to:

1. The District Collector, Sangareddy District for kind information.
2. The Chief Engineer, Zaheerabad NIMZ Ltd, (100% subsidiary of TSIIC), TSIIC, 6th Floor, S-9-58/B, Parishrama Bhavan, Fateh Maidan Road, Basheerbagh, Hyderabad – 500004 for kind information and necessary action.

Format beating the drums (tom-tom)

యావతీ గ్రామ ప్రజలకి ఇందుమూలంగా తెలియజేయుడం ఏమనగా TSIIC వారి NIMZ ప్రాజెక్టు కొరకు 20.01.2021 నాడు ఉదయం 11.00 గంటలకు బద్దీపూర్ ఆశ్రమం 'X' Road, బద్దీపూర్ గ్రామము నందు పర్యావరణ ప్రజాభిప్రాయ సేకరణ జరపబడును. ఆసక్తి గల గ్రామ ప్రజలు పర్యావరణ ప్రజాభిప్రాయ సేకరణలో పాల్గొని తమ అభిప్రాయాలు తెలపగలరు.

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TELANGANA STATE POLLUTION CONTROL BOARD
Regional Office – I: Sangareddy
5-1-28, Shantinagar, Sangareddy District.

P. SURESH BABU,
Environmental Engineer

Ph.No.08455-297799, 276795
Email: ee-mdkl-tspcb@telangana.gov.in

Lr. No. 1023/PCB/RO-I:SRD/EPH/2021- 708

Date:16.01.2021

To
The Tashildhar,
Jharasangam (M),
Sangareddy District.

Sir,

Sub: TSPCB – RO-I, Sangareddy – Public Consultation (Public Hearing) to be conducted for Environmental Clearance to establish National Investment and Manufacturing Zone (NIMZ) at Nyalkal and Jharasangam Mandals near Zaheerabad in Sangareddy District of Telangana State on 20.01.2021 at 11.00 AM – Inform the public in the villages by beating the drums (tom-tom) – Requested – Reg.

- Ref: 1. EIA Notification dated 14.09.2006 of MoEF & GoI.
2. MoEF&CC, GoI Terms of Reference (TOR) vide Lr. No. F.No.21-237/2017-IA.III, Dt. 01st March, 2018 issued to TSIIC, Hyderabad, Telangana State.
3. Press Notification published in daily news papers i.e. Sanshi (Telugu) & The Hindu (English) on 19.12.2020.

* * *

With reference to the above, it is to inform that, Telangana State Industrial Infrastructure Corporation Limited (TSIIC) has proposed to establish National Investment and Manufacturing Zone (NIMZ) at Nyalkal and Jharasangam Mandals near Zaheerabad in Sangareddy District of Telangana State.

As per provisions laid under SO 1533 dated 14.09.2006 of MoEF&CC, Govt. of India, Public Consultation (Public Hearing) has to be conducted as per procedure stipulated in the notification. As per the provisions of the Notification, the Member Secretary, Telangana State Pollution Control Board, Hyderabad and the District Collector & Magistrate, Sangareddy has fixed date for conducting Public Consultation (Public Hearing) on 20.01.2021 at 11.00 AM at proposed site i.e., i.e., at TSIIC Land, Bardipur Ashramam 'X' Road, Bardipur (V), Jharasangam (M), Sangareddy District.

In this regard, as per the rules public notifications were issued and the same were published in Sakshi (Telugu) & The Hindu (English) on 19.12.2020 regarding conducting Public Hearing for proposed National Investment and Manufacturing Zone (NIMZ) at Nyalkal and Jharasangam Mandals near Zaheerabad in Sangareddy District of Telangana State on 20.01.2021 at 11.00 AM onwards at proposed site i.e., at TSIIC Land, Bardipur Ashramam

'X' Road, Bardipur (V), Jharasangam (M), Sangareddy District. The Public in large number are expected to attend the meeting to make suggestions, objections, comments and views etc.

In this regard, it is kindly requested to inform the public in the villages of Chilepalle, Yelgoi, Bardipur and Cheelapally villages of Jharasangam (M), Sangareddy District by beating the drums (tom-tom) regarding above Public Hearing and request the persons to take part in the proceedings of the Public Hearing on the date and venue specified above. For further information if any required, please contact on my Mobile No. 9177303259.

Yours faithfully,


26/01/2021
ENVIRONMENTAL ENGINEER
Pollution Control Officer
Regional Office-I, SANGAREDDY

Copy to:

1. The District Collector, Sangareddy District for kind information.
2. The Chief Engineer, Zaheerabad NIMZ Ltd, (100% subsidiary of TSIIC), TSIIC, 6th Floor, 5-9-58/B, Parishrama Bhavan, Fateh Maidan Road, Basheerbagh, Hyderabad – 500004 for kind information and necessary action.

Format beating the drums (tom-tom)

యావత్ గ్రామ ప్రజలకి ఇందుమూలంగా తెలియజేయడం ఏమనగా TSIIC వారి NIMZ ప్రాజెక్టు కొరకు 20.01.2021 నాడు ఉదయం 11.00 గంటలకు బద్దీపూర్ ఆశ్రమం 'X' Road, బద్దీపూర్ గ్రామము నందు పర్యావరణ ప్రజాభిప్రాయ సేకరణ జరపబడును. అసక్తి గల గ్రామ ప్రజలు పర్యావరణ ప్రజాభిప్రాయ సేకరణలో పాల్గొని తమ అభిప్రాయాలు తెలపగలరు.